

**IN THE CENTRAL ADMINISTRATIVE
TRIBUNAL ADDITIONAL BENCH,
BANGALORE**

ORDER SHEET

Application No. 435 of 1986 (F)

Applicant

K. Narasimham

Advocate for Applicant

D. M. S. Nagaraja/
V. A. Shastri

Respondent

Ministry of Finance rep by its
Secy, (Dept. of Revenue)
New Delhi & TWO others.

Advocate for Respondent

Date	Office Notes	Orders of Tribunal
6-3-86	This Application presented in the office of CAT on 5-6-86 is praying to:- (1) To Reinstate the Applicant in service by quashing the impugned order dated 6-1-86 and to grant all consequential benefits etc. (2) No Interim Order is prayed. <i>± P.O. removed</i> Application is registered. posted before Tribunal for 12-3-86. Remarks of Registrar on Examination Sheet Reg. position on 56 (d) ^{& appeal} may kindly be seen. 12-3-86 <i>Issued as per 12/3</i>	The application is admitted. Notice to be issued to the respondents. The case will be listed for hearing after serving notice to the respondents. The parties will be informed the next date for hearing. <i>12/3</i> <i>[Signature]</i> Member (R) 12-3-86 <i>[Signature]</i> Member (R) 12-3-86